

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-50/2000/ 5660 /A

From :- Shri Kaushik Kumar Sharma,  
Joint. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. M. Thakuria,  
The District and Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 23<sup>rd</sup> September, 2019.

Sub:- **Permission to avail entire Puja vacation and station leave.**

Ref:- Your letter no. Memo.No. DJK.1-5/19/1391 Dated the 19<sup>th</sup> September, 2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Puja vacation w.e.f. 05.10.2019 to 18.10.2019 along with headquarter leave permission w.e.f. the evening of 04.10.2019 till the morning of 19.10.2019, as prayed for. The Additional District and Sessions Judge (FTC), Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/ 5661 - 5662 /A, dated 23.9.19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2.  The Systems Analyst, Gauhati High Court.

*(Signature)*  
23/9/19

**JT. REGISTRAR (VIGILANCE)**

*(Signature)*